(9,00,000)

(20,00,000)

at the rate of 4 per cent, per annum and the second loan amounting to 19-5 million dollars carries interest at the rate of 4 7/8 per cent.

(b) and (c). A statement giving the required information is laid on the Table of the House.

(d) Yes. Sir.

LOANS FOR INDUSTRIAL HOUSING **SCHEMES**

Statement showing the rute of interest on loans sanctioned by Central Government to various State Governments for River Valley Schemes.

West Bengal and Bihar- P	er cent.
	35
From 1st July 1951 to 31st	
December 1951	38
From 1st January 1952 to	3
31st March 1952	37
From 1st April 1952	41
Orissa—	*:
Prior to 31st March 1951	3 1
From 1st April 1951 to 31st	
D∋cember 1951	35
From 1st January 1952 to	3
31st March 1952	34
From 1st April 1952	41
Punjab—	200
From 1st April 1951 to 30th	
June 1951	31
From 1st July 1951 to 31st	
December 1951	34
From 1st January 1952 to	
31st March 1952	33
From 1st April 1952	41

- 65. SHRI P. C. BHANJ DEO: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether the actual disbursement of loans for Industrial Housing Schemes during the years 1950-51, 1951-52 and 1952-53 was less than the budgeted amount;
- '(b) which of, the State Governments did not avail of the loans granted to them during the above years; and
- (c) "the reasons for not showing the actual amount of the loans given in

1951-52 in Volume III of the Demands for grants for 1953-54?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Except during the . year 1952-53 the disbursements were not materially less than the budgeted

(b) The following State Governments did not utilise the amounts shown below, out of the loans granted to them (the figures in brackets show in each case the total amounts sanctioned): -

		1950-51	
1,	Bombay Madhya	Rs. 90,460	Rs. (75,00,000)
		6,00,000 1951-52	(1 0,0 0,000)
3. 4.	Bombay Madhya	10,10,130	(44,00,000)
5.		10,00,000 5,00,000	(10,00,000)

Except the figures at serial Nos. 4, 5 and 6, the others are not yet final and will1 require some adjustment.

9,00,000

15,82,000

Madras

Mysore

Apart from the States named above loans were also given to Assam (Rs. 10 lakhs), Hyderabad (Rs. 20 lakhs), Travancore-Cochin (Rs. 10 lakhs), Bihar (Rs. 35 lakhs) and Orissa (Rs. 20 lakhs) exact figures about the utilisation of the amount cannot be given as in some cases, work is in progress and in others the question of utilisation or adjustment is still under consideration.

1.952-53

As the amounts were sanctioned only recently, it is not possible yet to say whether they will be fully used up or not.

(c) The normal practice is to give the account figure for the sub-head as a whole and not for individual items of the sub-head.

CENTRAL GOVERNMENT PROPERTIES ON HILL STATIONS

- 66. SHRI M. VALIULLA: Will the Minister for Works, Housing and Supply be pleased to state:
 - (a) the amount annually spent since